

(8)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : 128/2017  
PETITION NUMBER : CP/17A/2017  
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM  
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED  
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

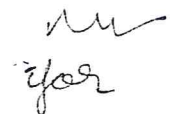
A. MURALEEDHARAN

counsel for Petitioner



P. MOHAN KUMAR

REP. COUNSEL FOR RESPONDENT



M/S ANAND,  
SAMY A  
DHARVA

**ORDER**

Counsel for petitioner present. Proxy representing counsel on record for R4 present. Time extended at request of both the counsel for making submissions in CA 128/2017. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)